

Two other Indian nationals—one kidnapped by the cattlelifters and the other by the Pakistani police—were also taken to Pakistan.

All the 14 Indian nationals were sentenced by a Pakistani court to 15 months rigorous imprisonment for illegal entry. According to the latest information available, another case under the Arms Act is also pending against them.

This matter was taken up with the Government of Pakistan and as a result it has now been agreed that the Government of Pakistan will release these twelve policemen and the Government of India will release some Pakistani constables at present in custody in India. The release of the two civilians is also envisaged.

SINDRI FERTILIZER

*1348. **Shri K. P. Tripathi:** Will the Minister of **Production** be pleased to state:

(a) whether the management of the Sindri Fertilizer factory has withdrawn Sindri allowance and other privileges of workers employed in the factory;

(b) whether the workers have protested against this; and

(c) if so, what action Government propose to take in this matter?

The Minister of Production (Shri K. C. Reddy): (a) No. The allowance has not been withdrawn and those who were in receipt of such allowance at any time continue to draw it even now. It was however decided by the management that employees newly recruited after the 30th April 1952 on the factory's scales of pay would not be given a special local allowance in addition.

(b) and (c). Do not arise.

COMMUNITY PROJECTS

*1349. **Shri Wodeyar:** (a) Will the Minister of **Planning** be pleased to state the total amount of money spent so far on propaganda work and on constructive work in Community Projects?

(b) How many Bull-dozers, Tractors, Jeeps and Pick-ups have been supplied, State-wise?

(c) Has the work progressed according to the schedule, so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Rs. 1,20,68,078 upto 30-6-53.

(b) A statement is placed on the Table. [See Appendix VI, annexure No. 5.]

(c) Progress of work has been generally satisfactory.

HONNEMARADU-PROJECT

*1350. **Shri Wodeyar:** (a) Will the Minister of **Planning** be pleased to state the present position of the Honnemaradu-Project Scheme in Mysore State?

(b) Is it under the consideration of the Central Government?

(c) Is it a fact that the Central Government have asked the Mysore Government to alter or to reconsider the Scheme submitted by them?

(d) What is the total estimated expenditure of this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The investigations have not yet been completed.

(b) No.

(c) Yes.

(d) It will be possible to frame estimates only when all the investigations have been completed.